

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4833
ANSWERED ON:02.09.2011
AUDIT OF DISTRIBUTION COMPANIES
Tarai Shri Bibhu Prasad

Will the Minister of POWER be pleased to state:

- (a) whether suggestions/requests have been received from various quarters for audit of power distribution companies of the National Capital Region (NCR) by the Comptroller and Auditor General (C&AG);
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto; and
- (d) the likely time frame by which the audit of distribution companies is likely to be started and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Yes, Madam.

(b): Delhi Electricity Regulatory Commission (DERC) has made recommendation to Government of NCT of Delhi for conduct of a CAG audit of DISCOMs during the MYT period from 2007-08 onward.

(c) & (d): Government of NCT of Delhi has not taken a decision on this as yet.